

C.A.No. 3137 OF 1999

ITEM No. 107

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3137 of 1999

N.K. PrasadaAppellant (s)

VERSUS

Government of India and Ors.Respondent (s)

(With office report)

Date : 31-03-2004 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. A. Sharan, Sr.Adv.
Mr. Amit Kumar, Adv.
Mr. S. Chandra Shekhar, Adv.

For Respondent (s)Mr. Anoop G. Choudhary, Sr.Adv.
Mr. C.V.S. Rao, Adv.
Mr. B.K. Prasad, Adv.

Mr. A.S. Bhasme, Adv.
Mr. P. Parmeswaran, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. A. Sharan, learned senior counsel started his arguments at 11.15 a.m. and concluded at 11.35 a.m. Thereafter Mr. Anoop G. Choudhary, learned senior counsel argued his case till 11.45 a.m.. Mr. A. Sharan, learned senior counsel made his reply submissions for another two minutes, when the Court reserved its judgment.

[Alka Dudeja] [Janki Bhatia]
Court Master Court Master